

महाराष्ट्र शासन राजपत्र भाग चार-क, गुरुवार ते बुधवार,

जून २४-३०, २०१०/आषाढ ३-९, शके १९३२

**THE HIGH COURT OF JUDICATURE AT BOMBAY**

**Notification for amendment of Practice Notes**

No. P.1615/91.— The Honourable the Acting Chief Justice has pleased to direct that the word 'Xerox' wherever it occurs in the Practice Notes issued by the High Court Original Side and High Court Appellate Side, be substituted by the word 'Photocopy'.

By Order,

Bombay,

Dated the 19th June, 2010.

M. N. GILANI,

Registrar General.